

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

R.P. ~~GA/TAMP~~, No. 54 /1993 (in T.A. No. 274/92)

Badri Prasad Versus U O 9 & Ors.

Date of Order

Orders

This is a R.P. (in T.A. No. 274/92) for reviewing the judgement dated 19-5-93 (in T.A. No. 274/92 dismissing the T.A.) delivered by the Hon'ble Member (J) Shri Gopal Krishna.

On scrutiny the following defects are observed :-

Filed - kds
22/6

(1) A copy of the order dt. 19-5-93 not filed.

SO (J) B ✓
24/6

24/6

28.6.93.

Review Petitions may be registered and submitted to Hon'ble Member [J] for orders ^{in chamber} ~~by Circulation~~.

Hon'ble Member [J]